ITEM NO.2 COURT NO.3 SECTION IV-C

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12133/2020

(Arising out of impugned final judgment and order dated 05-10-2020 in WP No. 11234/2020 passed by the High Court Of M.p At Indore)

THE KHASGI (DEVI AHILYABAI HOLKAR CHARITIES) TRUST INDORE & ANR.

Petitioner(s)

VERSUS

VIPIN DHANAITKAR & ORS.

Respondent(s)

(IA No. 7107/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 70825/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 104088/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 7109/2021 - EXEMPTION FROM FILING O.T.

IA No. 104089/2020 - EXEMPTION FROM FILING O.T.

IA No. 7103/2021 - INTERVENTION APPLICATION

IA No. 104715/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 70821/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 155492/2021 - SUBSTITUTED SERVICE)

WITH

SLP(C) No. 12241-12242/2020 (IV-C)

(FOR

FOR PERMISSION TO FILE SYNOPSIS AND LIST OF DATES ON IA 105196/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 105197/2020

FOR EXEMPTION FROM FILING O.T. ON IA 105198/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 105205/2020

FOR EXEMPTION FROM FILING O.T. ON IA 105206/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 122161/2020

FOR EXEMPTION FROM FILING O.T. ON IA 122164/2020

FOR INTERVENTION APPLICATION ON IA 124266/2020

FOR VACATING STAY ON IA 124271/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 70823/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 70824/2021

FOR EXEMPTION FROM FILING O.T. ON IA 71034/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71035/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 71037/2021

FOR EXEMPTION FROM FILING O.T. ON IA 71038/2021

- FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71039/2021
- FOR impleading party ON IA 74790/2021
- FOR INTERVENTION/IMPLEADMENT ON IA 74790/2021
- FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 76794/2021
- FOR EXEMPTION FROM FILING O.T. ON IA 76796/2021
- FOR SUBSTITUTED SERVICE ON IA 155487/2021
- FOR SUBSTITUTED SERVICE ON IA 161116/2021
- IA No. 71035/2021 EXEMPTION FROM FILING AFFIDAVIT
- IA No. 70824/2021 EXEMPTION FROM FILING AFFIDAVIT
- IA No. 71039/2021 EXEMPTION FROM FILING AFFIDAVIT
- IA No. 105197/2020 EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
- IA No. 105206/2020 EXEMPTION FROM FILING O.T.
- IA No. 71034/2021 EXEMPTION FROM FILING O.T.
- IA No. 105198/2020 EXEMPTION FROM FILING O.T.
- IA No. 76796/2021 EXEMPTION FROM FILING O.T.
- IA No. 122164/2020 EXEMPTION FROM FILING O.T.
- IA No. 71038/2021 EXEMPTION FROM FILING O.T.
- IA No. 124266/2020 INTERVENTION APPLICATION
- IA No. 74790/2021 INTERVENTION/IMPLEADMENT
- IA No. 122161/2020 PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

- IA No. 71037/2021 PERMISSION TO FILE ADDITIONAL
- DOCUMENTS/FACTS/ANNEXURES
- IA No. 105205/2020 PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

- IA No. 70823/2021 PERMISSION TO FILE ADDITIONAL
- DOCUMENTS/FACTS/ANNEXURES
- IA No. 76794/2021 PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

- IA No. 105196/2020 PERMISSION TO FILE SYNOPSIS AND LIST OF DATES
- IA No. 161116/2021 SUBSTITUTED SERVICE
- IA No. 155487/2021 SUBSTITUTED SERVICE
- IA No. 124271/2020 VACATING STAY)
- Diary No(s). 22151/2020 (IV-C)

(FOR

- FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 105964/2020
- FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 105965/2020
- FOR EXEMPTION FROM FILING O.T. ON IA 105966/2020
- FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109495/2020
- FOR EXEMPTION FROM FILING O.T. ON IA 109497/2020
- FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 128462/2021
- FOR APPLICATION FOR PERMISSION ON IA 163765/2021
- IA No. 163765/2021 APPLICATION FOR PERMISSION
- IA No. 105965/2020 EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
- IA No. 109497/2020 EXEMPTION FROM FILING O.T.
- IA No. 105966/2020 EXEMPTION FROM FILING O.T.
- IA No. 128462/2021 PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 109495/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105964/2020 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)) SLP(C) No. 19063/2021 (IV-C)

(A No.144647/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144648/2021-EXEMPTION FROM FILING O.T. and IA No.144646/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.144649/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

Date: 26-04-2022 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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Mr. Alice Raj, Adv.

Mr. Rahul Gupta, Adv.

Mr. Arjun Garg, AOR

Mr. Ronak Karanpuria, AOR

Mr. Pulkit Tare, AOR

UPON hearing the counsel the Court made the following O R D E R

Heard-in-part.

For further arguments, list these matters tomorrow, i.e. 27.04.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(SAROJ KUMARI GAUR) COURT MASTER (NSH)